LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

No. 7784]

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No. 7784

Legislative Branch-II

The Railways (Amendment) Bill, 2023 (Insertion of New Chapter V A) by Dr. Alok Kumar Suman., M.P.

[Copy of Letter No. 2023/GS/SD-I/05/58 dated 19 December, 2023 from Shri Ashwini Vaishnaw, Minister of Railways, Communications and Electronics and Information Technology to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Railways (Amendment) Bill, 2023 (<u>Insertion of new chapter V A</u>) by Dr. Alok Kumar Suman, Member of Parliament, has recommended the consideration of the Bill by Lok Sabha under article 117(3) of the Constitution.

UTPAL KUMAR SINGH Secretary General